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**NATIONAL COMPANY LAW TRIBUNAL  
AHMEDABAD BENCH  
AHMEDABAD**

**CA(CAA) No. 85 /NCLT/AHM/2018**

**Coram: Hon'ble Mr. HARIHAR PRAKASH CHATURVEDI, MEMBER JUDICIAL  
Hon'ble Ms. MANORAMA KUMARI, MEMBER JUDICIAL**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD  
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 19.07.2018**

Name of the Company: Celestys Pharmaceuticals Pvt Ltd.

Section of the Companies Act: Section 230-232 of the Companies Act, 2013

**S.NO. NAME (CAPITAL LETTERS) DESIGNATION REPRESENTATION SIGNATURE**

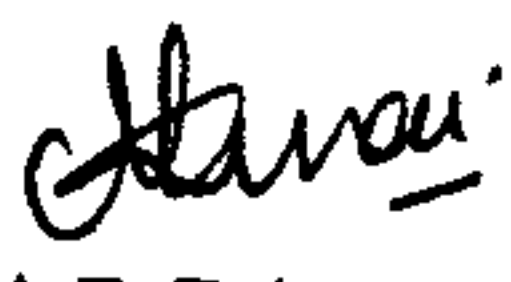
1.

2.

**ORDER**

None present for the applicant.

List the matter on 24.08.2018

  
**MANORAMA KUMARI  
MEMBER JUDICIAL**  
Dated this the 19th day of July, 2018

  
**HARIHAR PRAKASH CHATURVEDI  
MEMBER JUDICIAL**